

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OA. No.11 of 1999

Between:

Dated:8.3.00

G.Radhekrishnaiah

.. Applicant

And

1. The Member-Staff,
Rly Board, New Delhi.
2. The General Manager,
South Central Railway,
Secunderabad.
3. The Divisional Personnel Officer,
South Central Railway, at Guntakal,
Anantapur District.
4. The Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad.

.. Respondents

Counsel for the Applicant

: Mr.P.Balakrishna Reddy

Counsel for the Respondents

: Mr.D.F.Paul

CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

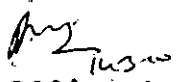
THE HON'BLE MR.B.S.JAI PARAMESHWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the applicant. Mr.D.F.Paul, learned standing counsel for the respondents.

This OA has come up for hearing earlier also neither the applicant nor his counsel were present. Even today, when the case is posted for dismissal none were present for the applicant. Hence the OA is dismissed for default. No costs.


Section Officer

Srr

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH.
HYDERABAD.

1ST AND 2ND COURT

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

COPY TO

1. HDHND

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE-CHAIRMAN

2. HRRN (ADMN) MEMBER.

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

3. HBSJP. M. (JUDL)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

4. D.R. (ADMN)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

DATE OF ORDER

8/3/00

MA/RA/CF. NO

IN

C.A. NO.

11/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

3 copies

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

15 MAR 2000

हैदराबाद न्यायपीठ